THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH

Item No. 55

CP No. 188/Chd/Pb/2018

Under Section 241 & 242, CA 2013

In the matter of:-

Hardev Singh & Anr. …Petitioner

Vs

Mithila Mallables Pvt. Ltd. & Ors. …..Respondent

Present :

Mr. P.R. Singhania, Advocate with Mr. Subhash Saini, Advocate for the petitioner.
Mr. Vaibhav Sahni, Advocate for respondents No. 1 to 4.
None for respondent Nos. 5 and 6.

A date is requested by learned counsel for the parties for making compliance of the order dated 18.05.2022 for filing the short written submissions and at the same time it is stated by learned counsel for the petitioner that there are some recent developments of facts for which he wants to file an application. The same be done within one week with a copy in advance to the counsel opposite. List the matter on 21.03.2023.

Sd/-
(Subrata Kumar Dash)
Member (Technical)

Sd/-
(Harnam Singh Thakur)
Member (Judicial)

January 23, 2023
VN